

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a) to (e). The information is being collected and will be laid on the Table of the House

Proposal to introduce Air service in Purnea and Saharsa

4439. **SHRI R. P. YADAV** Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state

(a) whether is any proposal under consideration to introduce air service in the Districts of Purnea and Saharsa in Bihar, and

(b) if so, when this service is likely to be introduced ?

THE MINISTER OF TOURISM & CIVIL AVIATION (DR. KARAN SINGH)

(a) No, Sir

(b) Does not arise

National Council of applied economic Research

4440 **SHRI R. P. YADAV** Will the Minister of **FINANCE** be pleased to state

(a) whether the National Council of Applied Economic Research, New Delhi runs on no-profit no-loss basis,

(b) whether this Institution is aided by Government of India, U S A and other private bodies and if so, the quantum of aid given to it during the last 3 years ;

(c) what financial control is being exercised by Government over its expenditure, and

(d) whether there is a proposal by the Planning Commission for its take-over by Government and if so, the reasons for delay in implementing the proposal ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN)

(a) Yes, Sir

(b) The Government of India provides a recurring grant to the Council every year and has also provided a building grant to it. The Council does not get any aid from any organisation. Its income is

from project fees from the sponsors, which include Central and State Governments, public and private sector undertakings and other organisations like the US AID. During the past 3 years the recurring grant and building grant provided by the Government of India to the Council are as follows --

	Recurring Grant	Building Grant
1968—69	Rs 1,70,000	Rs 51,600
1969—70	Rs 1,70,000	Rs 63,000
1970—71	Rs 2,00,000	—
	Rs 5,40,000	Rs 1,14,600

(c) No financial control is exercised by Government over the Council's expenditure but a utilisation certificate from their auditors is obtained for the grants made to the Council

(d) No, Sir.

Stadium in Eden Garden, Calcutta

4441 **SHRI PRIYA RANJAN DAS MUNSI** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state

(a) whether his Ministry has settled the plan for composite stadium in Eden Garden, Calcutta,

(b) if so, whether his Ministry has received any complaints against it,

(c) the reason why the full soccer stadium is not possible in Calcutta or near Calcutta, and

(d) whether his Ministry has enquired into the matter through stadium experts?

THE DEPUTY MINISTER OF THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY). (a) to (d) Construction of Stadium is within the purview of State Governments.

Since Calcutta has no composite Stadium the Government of West Bengal has drawn up a scheme for such a stadium and the scheme is under the examination of the State Government.